श्री सभापतिः हो गया, बहुत है।

श्री संतोष बागडोदियाः फिर से राजीव गांधी के नाम से खोले जाएं। ...(व्यवधान)...

श्री सभापतिः कृपया अपना स्थान ग्रहण करें।

श्री संतोष बागड़ोदियाः सर, यह घोर निंदा की बात है तथा इस की ज्यादा —से-ज्यादा निंदा होनी चाहिए। धन्यवाद।

SHRI RAVULA CHANDRA SEKAR REDDY (Andhra Pradesh): You have permitted me. I will take only two minutes. ...(Interruptions)... You have permitted me, Sir. ...(Interruptions)...

MR. CHAIRMAN: Okay.

Problems faced by the farmers of Andhra Pradesh in selling their produce

SHRI RAVULA CHANDRA SEKAR REDDY (Andhra Pradesh): This is the most important issue pertaining to farmers of Andhra Pradesh. They are unable to sell their produce, that is, paddy crop. They are at the mercy of middle-men and the Food Corporation of India is unable to open purchase centres. Though they have opened a few centres, but there is no infrastructure in Andhra Pradesh. Farmers have raised crops by taking private loans. They are in debt trap. Sir, this is the most important issue of Andhra Pradesh. Farmers are in real distress. They are unable to sell their produce and they are at the mercy of middlemen. Sir, I would like to demand the Government of India to open more purchase centres of the Food Corporation of India by providing infrastructure. There is shortage of ghani bags in the few centres, which they have opened, and the farmers are unable to retain their produce. They have raised loans from the private moneylenders. They are in debt trap. They are forced to commit suicide. The Government of India cannot be a mute spectator. I request you to direct the Government of India to open more purchase centres by providing infrastructure and providing minimum support price which was announced by the Government of India. It is an urgent issue to mitigate their problems. The Hon. Minister may respond to my demand. Farmers are in distress. I request hon. Minister for Parliamentary Affairs, who has always been generous in responding to my demands, to respond this time also....(Interruptions). Your are a new Member. You should associate with my demand.

SHRI K. KESHAVARAO (Andhra Pradesh): I am associating myself with the hon. Member's submission.

(MR. DEPUTY CHAIRMAN in the Chair) SHRI RAVULA CHANDRA SEKAR REDDY: You should also request the hon. Minister to respond to my demand. It is not a controversial issue.

SHRI PENUMALLI MADHU (Andhra Pradesh): I also associate myself with the point raised by Shri Reddy.

MR. DEPUTY CHAIRMAN: Mr. Reddy, you have mentioned it. That is all right. You cannot compel the Minister to reply. Yes, you are all associating with the demand.

SHRIMATI BRINDA KARAT (West Bengal): We also associate ourselves with the demand made by Shri Reddy.

MR. DEPUTY CHAIRMAN: Mr. Reddy, you have mentioned it. That is fine. You cannot expect the Government to respond every time. Shri Shankar Singh Vaghela.

श्री शाहिद सिद्दिकी: (उत्तर प्रदेश): सर, बड़ोदरा का इसमें ...(व्यवधान)...

श्री उपसभापतिः नहीं , इसे बाद में लेंगे। ...(व्यवधान)... श्री अजय मारू। ...(व्यवधान)...it will be discussed in the after noon.

श्री शाहिद सिद्दिकी: सर, यह तो Short Duration Discussion है।...(व्यवधान)... Sir, I was allowed today to raise this issue after the Question Hour. Sir, for the last five days...(Interruptions).

श्री उपसभापतिः नहीं, उस पर after noon में डिस्कशन होगा।...(व्यवधान)...

श्री शाहिद सिदिकीः सर, चेयरमैन साहब ने मुझे परमिशन दी थी ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: It has been listed. It will be taken up in the afternoon. You can participate in the discussion.

^[] Transliteration in Urdu Script.